

## Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	2	3046773576	2	3046773576	NIL	NIL	NIL	1	Nil
2	Unsecured financial creditors belonging to any class of creditors	NIL	NIL	NIL	NIL	NIL	NIL	NIL	2	NIL
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	3	NIL
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	4	NIL
5	Operational creditors (Workmen)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	5	NIL
6	Operational creditors (Employees)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	6	NIL
7	Operational creditors (Government Dues)	1	5,17,35,310.00	1	5,17,35,310.00	NIL	NIL	NIL	7	NIL
8	Operational creditors (other than Workmen and Employees and Government Dues)	2	352,83,31,553.00	2	352,83,31,553.00	NIL	NIL	NIL	8	NIL
9	Other creditors, if any, (other than financial creditors and operational creditors)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	9	NIL
<b>Total</b>										

**Annexure-1**

**Name of the corporate debtor: Environ Energy Corporation India Pvt Ltd Date of commencement of CIRP: 16<sup>th</sup> March 2020; List of creditors as on: 29<sup>th</sup> October 2020**

**List of secured financial creditors belonging to any class of creditors**

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
01	SREI EQUIPMENT FINANCE LTD		11th June 2020	1,21,56,29,455.00	1,21,56,29,455.00	Term Loan was given to the Corporate Debtor for Project Finance	1,21,56,29,455.00		No	39.90	0	0	0	0	0	Nil
02	SREI INFRASTRUCTURE FINANCE LTD		15 <sup>th</sup> June 2020	1,83,11,44,124.00	1,83,11,44,124.00	Term Loan was given to the Corporate Debtor for Project Finance	1,83,11,44,124.00		No	60.10	0	0	0	0	0	Nil

**Annexure-2**

**Name of the corporate debtor: Environ Energy Corporation India Pvt Ltd ; Date of commencement of CIRP: 16<sup>th</sup> March 2020; List of creditors as on: 29<sup>th</sup> October 2020**

**List of unsecured financial creditors belonging to any class of creditors**

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

**Annexure – 3**

**Name of the corporate debtor: Environ Energy Corporation India Pvt Ltd ; Date of commencement of CIRP: 16<sup>th</sup> March 2020.; List of creditors as on: 29<sup>th</sup> October 2020**

**List of secured financial creditors (other than financial creditors belonging to any class of creditors)**

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC						
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

**Annexure – 4**

**Name of the corporate debtor: Environ Energy Corporation India Pvt Ltd ; Date of commencement of CIRP: 16<sup>th</sup> March 2020.; List of creditors as on: 29<sup>th</sup> October 2020**

**List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)**

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any		
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC							
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

**Annexure – 5**

**Name of the corporate debtor: Environ Energy Corporation India Pvt Ltd ; Date of commencement of CIRP: 16<sup>th</sup> March 2020.; List of creditors as on: 29<sup>th</sup> October 2020**

**List of operational creditors (Workmen)**

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of work man	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable					
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

**Annexure – 6**

**Name of the corporate debtor: Environ Energy Corporation India Pvt Ltd ; Date of commencement of CIRP: 16<sup>th</sup> March 2020.; List of creditors as on: 29<sup>th</sup> October 2020**

**List of operational creditors (Employees)**

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of employee	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

**Annexure – 7**

**Name of the corporate debtor: Environ Energy Corporation India Pvt Ltd ; Date of commencement of CIRP: 16<sup>th</sup> March 2020.; List of creditors as on: 29<sup>th</sup> October 2020**

**List of operational creditors (Government dues)**

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
	Commercial Tax	W-bengal		28 <sup>th</sup> April 2020	5,17,35,310.00	5,17,35,310.00	Demand from Vat Authority	0	0	No	Nil	0	0	0	0	Nil

**Annexure – 8**

**Name of the corporate debtor: Environ Energy Corporation India Pvt Ltd ; Date of commencement of CIRP: 16<sup>th</sup> March 2020.; List of creditors as on: 29<sup>th</sup> October 2020**

**List of operational creditors (Other than Workmen and Employees and Government Dues)**

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
01	Nuetech Solar Systems Private		7 <sup>th</sup> August 2020	83,31,553.00	83,31,553.00	Dues against supply of goods	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

	Limite														
02	Green Utility Pvt Ltd		20 <sup>th</sup> October 2020	352,00,00,000	352,00,00,000		NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

**Annexure – 9**

**Name of the corporate debtor: Environ Energy Corporation India Pvt Ltd ; Date of commencement of CIRP: 16<sup>th</sup> March 2020.; List of creditors as on: 29<sup>th</sup> October 2020**

**List of other creditors (Other than financial creditors and operational creditors)**

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL